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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19-01-2017


PRESENT: **SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).**


APPLICATION NUMBER : CA 143/15
PETITION NUMBER : TP 146/16
NAME OF THE PETITIONER(S) : Liquid Studios (P) Ltd.
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
	PRASWAL. 9632716869	SPC for Lig. Studios	

ORDER

Representative of petitioner company is present. He requested time to file Vakalat by his counsel on the next hearing. Time granted till 17-02-2017.
Two sets of copies to be filed by then.


19/1
Member (J)


19/1
Member (T)